

11.55 hrs.

PUBLIC ACCOUNTS COMMITTEE*[English]***Fifty-Ninth Report**

SHRI B. AYYAPU REDDY (Kurnool) : I beg to present the Fifty-Ninth Report (English and Hindi versions) of the Public Accounts Committee (Eighth Lok Sabha) on Action taken on the 175th Report (Seventh Lok Sabha) relating to Drought Prone Area Programme.

11.56 hrs.

COMMITTEE ON SUBORDINATE LEGISLATION*[English]***Eleventh Report**

SHRI MOOL CHAND DAGA : (Pali) : I beg to present the Eleventh Report (Hindi and English versions) of the Committee on Subordinate Legislation.

RAILWAY CONVENTION COMMITTEE*[English]***Sixth Report**

SHRI SUBHASH YADAV (Khargone) : I beg to present the Sixth Report (Hindi and English versions) of the Railway Convention Committee on "Resource Mobilisation Public borrowing for augmenting Railway Plan Finance".

11.57 hrs.

PETITION RE : INCREASE IN MARGIN OF PROFIT TO AUTHORISED RATION SHOPS ON LEVY SUGAR*[English]*

SHRI ANOOPCHAND SHAH (Bombay North) : Sir I beg to present petition signed by Shri Chimanlal Damji Gala, Hony. Secretary, Retail Grain Dealers Federation, Bombay and others regarding increase in

margin of profit to authorised ration shops on levy sugar.

MR. SPEAKER : Shri Sangma.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SHIELA DIKSHIT): Sir, I beg to lay on the Table of the House. Item No. 16...

(Interruptions)

AN HON. MEMBER : Mr. Sangma has come.

(Interruptions)

11.58 hrs.

FACTORIES (AMENDMENT) BILL*, 1986*[English]*

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA) : I am sorry Sir. I was in Rajya Sabha. I beg to move for leave to introduce a Bill further to amend the Factories Act, 1984.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Factories Act, 1984"

The Motion was adopted.

SHRI P. A. SANGMA : I introduce the Bill.

12.00 hrs.

MATTERS UNDER RULE 377*[English]*

(i) Demand for microwave link at Berhampur T. V. Relay Centre in West Bengal

DR. PHULRENU GUHA (Contai) : There is a T. V. relay centre at Berhampur

*Published in Gazette of India Extraordinary, Part II, section 2, dated 2/12/1986.

District, Murshidabad, West Bengal. But people can see only telecast from Delhi, nothing can be seen from Calcutta Centre, though Calcutta is only 200 km. away. It is requested that Information and Broadcasting Ministry should ensure that Berhampur T. V. is equipped in such a way that people can see telecast from both Calcutta and Delhi. For this purpose the necessary microwave line should be immediately set up.

(ii) Demand for conversion of railway line between Guntakal and Secunderabad into broadgauge line

SHRIMATI BASAVARAJESWARI (Bellary): Karnataka Express is the only super-fast train which runs between Bangalore and New Delhi, twice a week. Between Bangalore and Secunderabad, the route is exceptionally long and circuitous. It runs *via* Wadi, which is a very old route, and consumes much time. It was constructed during early British period. If the conversion work on the broad gauge line between Guntakal and Secunderabad is completed, the distance would be reduced by about 200 kms. The railway line between Bangalore and Guntakal has already been converted into broad gauge. Hence it is very essential to immediately convert the line between Guntakal and Secunderabad into broadgauge line. This will not only serve as boon to the people of Karnataka and Andhra Pradesh, but also to the people residing in Delhi who would like to travel towards Andhra and Karnataka States.

I, therefore, urge upon the Hon. Minister of Railways to look into this matter seriously, and to issue orders for immediately converting the metre gauge between Guntakal and Secunderabad.

[*Translation*]

(iii) Need for education on overeating and enactment of legislation for preventing overeating by individuals

SHRI MOOL CHAND DAGA (Pali): There are crores of people who do overeating and when they fall ill, it requires drugs worth millions of rupees. They regularly take such drugs to digest their overeating. This is not natural way of digesting the food and

those who digest their food by such unnatural methods cause harm to their health. On the other hand, there are a number of people in the country who do not get two square meals. They do not get required calories of nutritious food as a result of which they become handicapped, blind and die immaturity. I would request the Health Department that they should make publicity in this regard by using different media in the same way as they mete out punishment to the drug addicts and make publicity through different media against drug addiction. Such restaurants, hotels and *khomchas* as prepare unhygienic estables for the sake of taste only should be banned and if they are found preparing such food items, their license should be cancelled. The people, who cannot control their diet and do overeating, not only need a code of conduct but should also be punished under some law.

MR. SPEAKER: And bulky persons should be taxed.

SHRI BALKAVI BAIRAGI (Mandsaur): This year Shri Daga should be given Padam Shri for 377.

MR. SPEAKER: Dagaji, what should be the norms in this regard, corpulence or the height?

(iv) Need to start work on refractories project at Pithoragarh in U.P.

SHRI HARISH RAWAT (Almora): Mr. Speaker, Sir, a project was sanctioned by the Ministry of Steel and Mines for setting up a unit for mining and manufacturing Magnesite Prick at Devlathal in Pithoragarh district of Uttar Pradesh, where large deposits of Magnesite have been found. The erstwhile Minister of Steel and Mines, Shri Narayan Datt Tiwari had laid the foundation stone of this project in 1982.

The State Government had promptly acquired the land and also made available electricity for this purpose in 1983. But there has been no progress in the implementation of this project so far.

The farmers are suffering due to the land acquisition. The promise of a hospital and